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(2024) 12 SIK CK 0013 Sikkim High Court

Case No: Criminal Leave Petition No. 06 Of 2024

State Of Sikkim APPELLANT

Vs

Birendra Alias Cholen And

Others

Date of Decision: Dec. 9, 2024

Hon'ble Judges: Meenakshi Madan Rai, J; Bhaskar Raj Pradhan, J

Bench: Division Bench

Advocate: Yadev Sharma

Judgement

Meenakshi Madan Rai, J

None appears for the Respondents.

Registry reports that as per the online postal tracking, the Notice issued to the Respondents is "item deliveredâ€.

We may await service of Notice on the Respondents.

List on 17-02-2025 as found convenient by the parties.